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BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH

NEW DELHI

MA No. 58 OF 2024

IN

ORIGINAL APPLICATION No. 147/2022

IN THE MATTER OF:

KRISHNA DAS K V

....APPLICANT

VERSUS

STATE OF KERALA

....RESPONDENT

REPORT FILED BY THE RESPONDENT STATE OF KERALA

FILED BY: NISHE RAJEN SHONKER FOR STATE OF KERALA

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**Report by the 1st Respondent in compliance with the Order dated
28.5.2024 of Hon'ble National Green Tribunal (PB) New Delhi**

in MA No. 58 of 2024

in OA No. 147 of 2022 filed by

Krishnadas KV

Applicant

Versus

State of Kerala and Others

Respondent

It is submitted that this Tribunal in the order dated 28.05.2024, in OA 147/2022, State Wetland Authority Kerala has given direction to Kollam Municipal Corporation to revise its project in accordance with the Wetlands (Conservation and Management) Rules, 2017. The project entitled “‘Jeevananu Ashtamudi, Jeevikkanam Ashtamudi’ - Rejuvenation of Ashtamudi Water body by Kollam Municipal Corporation is a major intervention in the case of removal of sludge and wastes near the Asramam area of the Ashtamudi Ramsar wetland. Officials from SWAK visited the Asramam region of Ashtamudi and observed physical progress of the project in the wetland on 3.10.2023. The silt and waste materials near the Asramam link road were removed using silt pusher. Directions were given to all the Local Self Governments near the wetland to make sure that No wastes are deposited in the wetlands, invoking the statutory provisions of the Wetlands (Conservation and Management) Rules, 2017.

2. It is submitted that during field visit conducted by the State Wetland Authority serious waste dumping was observed at Ashtamudi Estuary near Sree Mangalam Kadavu, Perinad P.O. Kollam. The wastes include plastic bottles, ceramic waste, etc and pose threat to the wetland ecosystem and environment. State Wetland Authority Kerala has directed Kollam Municipal Corporation to take necessary action for the removal of waste. Also, they were directed to identify similar pockets in the wetland and clean up the same and strictly ensure that no waste dumping is done in the future.

3. The action taken report in sync with other stakeholder departments for the rejuvenation of Ashtamudi-Vembanadu kol wetlands are detailed below

1. Ashtamudi lake

Thoppilkadavu and KSRTC bus depot Kollam are among the water sampling stations in Ashtamudi lake. As per the the monthly water sampling report by the Kerala State Pollution Control Board improvement in water quality is observed in these 2 stations, BOD is in range of 1.1 to 4.8mg/l in KSRTC bus depot station and 1.2 to 3.9mg/l in ThoppilkadVavu station(Copy of the Analysis report is marked as **Annexure 1**). It may kindly be noted that various actions have been taken for the protection of the Ashtamudi lake, based on the order of Hon'ble NGT in OA 147/2022.

It is submitted that the implementation of the action plan was periodically reviewed at the Government level by Additional Chief Secretary, Local Self Government, Secretary, Environment and by the Chief Secretary. Consolidated report of action taken so far is submitted herewith.



1.1-Fine was imposed for Single Use Plastic (SUP) ban, illegal outlets, illegal dumping through Enforcement squad, in which Board is also a member as well as through local bodies.

1.2 -Inspection was conducted in the areas on 12.06.2023 and necessary instruction issued to Secretary Kollam Corporation on 07.08.2023 to stop activities such as to stop illegal discharges through unauthorized outlets, provide fencing for prevention of waste disposal and to remove the waste from the lake, copy of translated letter is submitted as **Annexure 2**. Direction was also given to the District Collector and City Police Commissioner dated 21.08.2023 seeking police assistance while preventing V pollution due to illegal disposal of waste in the area.

1.3-The Kerala State Pollution Control Board has conducted a pilot Sanitation survey in the drains leading to Ashtamudi namely Manichithodu, Kollam canal & T S canal on 08.02.2024 to 10.02.2024 to identify the sources of pollution with the support of Engineering College students and instruction given accordingly.

1.4-A joint inspection was conducted by the Member Secretary, Kerala State Pollution Control Board, Joint Director (WM Cell PD, Local Self Government Department) and Suchitwa Mission along with representative of Kollam Corporation for verification of the solid and liquid waste management facilities on 29.07.2024 and direction issued to Secretary Kollam Corporation & District Collector for rectifying the deficiencies and matter is being followed up(Copy of the same is marked as **Annexure 3**).

1.5-The Kollam Corporation and Neendakara Gramapanchayat were directed to rectify the defects noticed and report the details of existing and proposed waste management projects vide letter dated 27.08.2024 of Member Secretary, Kerala State Pollution Control Board. Copy of the same is attached and marked as **Annexure 4**.

1.6-The District Office of Board, Kollam conducted inspections along the banks of Ashtamudi from 30.08.2024 to 04.09.2024 to evaluate the progress of action taken in O.A 147/2022. Direction was issued to units to obtain consent from the Board. Directions were issued to fishing harbours at Neendakara and Sakthikulangara on 03.09.2024. True copies of the translated letters are attached herewith and Marked as **Annexure 5 & Annexure 6** .

1.7- The Chief Environmental Engineer, Regional Office Trivandrum conducted a review meeting on 04.09.2024, copy of minutes attached as **Annexure 7**. In the meeting, it was reported that a 50KLD FSTP is proposed , expects the project to be completed in a span of 4-5 months. Kollam Corporation informed that Clean Kerala Company Limited was awarded the work to remove about 400m³ of existing waste which is being delayed due to monsoon. For preventing dumping of waste, 6 thumpoormozhi units are installed and had started working. Two agencies are identified for 4 wards of coastal areas for door to door collection of biodegradable wastes. As of now the Haritha Karma Sena (HKS)is covering 20% of the Households. Issues identified is the reluctance of people to remit collection fees of Haritha Karma Sena (HKS) . To address this problem, Corporation has now decided to bear the collection fees and to deploy more HKS members thereby achieving 80-90%



collection status by next month. Based on Board's direction, action has been taken to remove the waste. The Clean Kerala Company Limited(CKCL) is also collecting waste. A copy of the communication in this regard from Clean Kerala Company is marked as **Annexure 8**.

1.8-The construction of 12 MLD sewage treatment plant at Kollam is in an advanced stage (90% work completed). It was reported that civil work is completed and the installation of electro mechanical parts is going on. The proposed date of completion is 30.09.2024.Direction was issued to MD, KWA to complete the 12 MLD CSTP at Kollam and to report the timeline for functioning of CSTP and laying of sewer networks. Copy is attached as **Annexure 9**.

1.9-Neendakara Grama Panchayat, informed that HKS is appointed in all wards. Almost 80% of plastic waste collection has been achieved. The feasibility study for ETP for peeling sheds and other fish processing is being done by Suchitwa Mission. The reply submitted by Neendakara Gramapanchayat is submitted herewith as **Annexure 10**. The present status of solid and liquid waste disposed from household/establishments surrounding Ashtamudi Lake is attached herewith and marked as **Annexure 11**.

1.10- 35 house boats obtained consent from the Kerala State Pollution Control Board . The Board assured that the house boats have onsite treatment facility and the boats shall be installed with bio-toilet facility. It is also assured that they are equipped with inboard diesel engine.

II. Vembanad Lake .

It is submitted that subsequent to the order of the Hon'ble NGT in OA 147/2021, various actions have been taken for the protection of the Vembanad and Ashtamudi lakes. The part of Alappuzha, Kollam and Ernakulam districts are located in the bank of Vemabanad lake.

The progress in implementation of major CSTP/FSTPs is given below:

S/No	VVVTreatment Facility	Capacity	Remarks
1	CSTP at Elamkulam	5 MLD	Functional
2	FSTP at Wellington Island	0.1 MLD	Functional
3	FSTP at Brahmapuram	0.1 MLD	Functional
4	STP at Marine drive Kochi	0.9 MLD	FunctionalV



5	STP at International Stadium Kaloor	0.7 MLD	Functional
6	DEWATS system at Chathanad	25 KLD	Functional
7	STP at Kottayam medical college Hospital	3.2 MLD	Functional
8	STP at General Hospital, Alappuzha	240KLD	Functional
9	STP for houseboats at Kumarakom	0.09 MLD	functional
10	FSTP Cherthala	250 KLD	Under Construction (80% complete)
11	Ambedkar colony Edakochi	1.1 MLD STP	Under Construction (30% complete)
12	4 STPs under KMRL's Integrated Water Transport System a. STP at Elamkulam b. STP at Vennala c) STP at Muttar d) STP at Perandoor	17.5 MLD 24 MLD 16.5 MLD 19 MLD	Proposed. Tendering stage, forwarded to Ministry of Jalasakthi funding under NRCP. MoJS V was requested to release the fund via letter dated 08.07.2024
13	STP with septage co treatment at Elamkulam	5 MLD	Proposed (TS issued)
14	STP at Alissery with 13 KLD septage co treatment	5MLD	ProposeVd (DPR approved)



15	2 mobile septage units Alappuzha Municipality	each of 10 KLD	Proposed(tendered)
16	STP at Kottayam Medical College Hospital FSTP for treating septage from Medical College and adjoining local bodies	5MLD	Proposed (under consideration of Government)

2.1-Vembanad at Alappuzha

2.1.1- In Alappuzha a total of 799 notices including 728 Closure Intention Notices and 64 Show Cause Notices were issued to 174 peeling shed and 625 Houseboat units.

2.1.2- Notice was issued to 625 houseboats. Hearing was conducted with the house boat owners. Two temporary facilities were made available for disposal of sewage from houseboats. One was utilizing the barge facility of DTPC Kottayam and utilizing the CSTP at Kumarakom, the other was utilizing the STP of Infopark and FSTP of Kochi corporation by collecting the sewage from houseboats through the barge facility of the Houseboat owners association core committee. It is closely monitored by the Board and records are kept. From 28/10/2023 till 02/09/2024, 1125 houseboats utilized the barge facility (in Info Park and Cochin Corporation). From 9/12/2021 to 19/06/2024 number of house boats that utilized the barge facility was 441(in DTPC Plant, Kottayam). 9 houseboats have own treating facility for sewage. Since it is a temporary solution an STP of 35 KLD in Vattakayal has been proposed by the Tourism Department and the work will be commenced after testing the structural stability of the existing tanks of the STP constructed by KITCO and will be completed within 18 monthVs. The House Boat Association Core Committee is planning to revamp an STP in Kunnummal, H Block. They are awaiting their land to be handed over from the Department of Tourism. When these facilities are made functional, a permanent solution can be achieved. National Institute of Interdisciplinary Science and Technology (NIIST) Thiruvananthapuram is also engaged in affordable facility. Kerala State Pollution Control Board has charged houseboat owners an amount of Rs 1,62,81,085-(from the period January 2017 to 30 August 2024) as environmental compensation for not complying with norms and conditions.

2.1.3- Notice was issued to 174 peeling sheds. Hearing was also conducted. 41Vnos of peeling sheds complied with the directions and 28 peeling sheds informed that the Effluent Treatment Plant (ETP) is under construction. NIIST is also providing affordable solution for the peeling sheds. Common Effluent Plant for Treatment at Chandiroor is being taken up under the Chairmanship of District Collector, Alappuzha for fish processing and other industries situated in Chandiroor. Meeting was conducted on 29.07.2024 to evaluate the CETP technical aspects.

2.1.4- Direction letter was issued to Aroor Grama Panchayat to find all the

unauthorized discharge to the Chandiroor Puthenthode. A hearing of Aroor Grama Panchayat officials was conducted on 05.07.2024. The panchayat officials informed that they have cleaned the Chandiroor Puthenthode in association with the industries. The Panchayat was directed to grant permit to residence having septic tank-soak pit as per IS: 2470 (part 1 and 2) for sewage disposal and close all the unauthorized outlets to Chandiroor Puthenthode. Also the Panchayat officials were directed to submit a comprehensive project proposal for two crores twenty lakhs rupees within a week to exempt from the environmental compensation. The Panchayat officials submitted the decision taken in the "Panchayat Bharana Samithi" held to discuss the environmental compensation. Further action is being taken in this regard.

2.1.5- As part of OA 147/2022, OA 606/2018, OA 673/2018 till now Enforcement Squad has conducted 6384 inspections at different units in Alappuzha among which violations were identified, 146 notices have been issued from PCB to the units coming under our jurisdiction.

2.1.7- In Alappuzha Municipality 240 KLD STP at General Hospital has been completed and the plant is presently working. Alappuzha municipality informed that work order has been issued for 2 mobile STPs of capacity of 10 KLD each and a proposal of 5 MLD STP at Alissery has been submitted for approval from Ministry of Housing And Urban affairs Under AMRUTH Scheme.

2.2- Vembanad at Kottayam

2.2.1- Show cause notice for imposing EC of Rs 25 lakhs issued to Kottayam Municipality. They have submitted proposal for solid/liquid waste management in Kottayam Municipality for an amount of Rs 13.77 crore and is progressing.

2.2.2- Vaikom municipality submitted proposal for Rs 1.04 crore pertaining to waste management in the Municipality and is progressing.

2.2.3- Show cause notices issued to 226 units in Kottayam district. Of this, 120 units had rectified the defects of the pollution control system and the matter is being followed up.

2.2.4- The house boats in Kottayam District are disposing the septage in common STP of DTPC at Kumarakom. Frequent monitoring and sampling is conducted in the CSTP. Consent to House Boats are issued with condition to provide holding tank for collecting whole waste water which shall then be disposed through adequate land treatment facility with time limit of 15/02/2025.

2.3- Vembanad at Ernakulam

2.3.1- Direction issued on 15.03.2024 to Kochi Corporation and KWA to ensure continuous proper functioning of all existing FSTP/CSTPs, to avoid illegal disposal to water bodies and to take stringent action to ensure monitoring of agencies collecting septage waste from establishments to avoid illegal disposal. Copy submitted as **Annexure 12**

- 2.3.2 - Board entrusted CSIR-NEERI to conduct feasibility study on the development of process package of treatment of domestic sewage for meeting the environmental compliance at Edappally canal and Perandoor canal at Ernakulam and Pallikalar at Kollam district for an amount of Rs 45 lakhs and project is progressing.
- 2.3.3- Notices were issued to 165 apartments and commercial establishments. Hearing was conducted on 18/09/2023 with representatives of apartments regarding installation of STP. It was ensured that septic tank was provided for sewage in old apartments. This aspect also covered in the project of CSIR-NEERI. Inspections are conducted at hotels, restaurants including small scale and white category units & instruction were given to local bodies instructing not to renew the licenses of the units with out Board's consent and to units to install adequate waste water treatment facilities.
- 2.3.4- Conducted inspections at about 110 industries including peeling shed, seafood industries, service stations, hospitals etc. Notices were issued to 45 violators. Hearing was convened with representatives of major industries and hospitals regarding the Environmental Rules and Regulations. Surprise inspections were conducted at service stations. Notices were issued to 8 units who were discharging effluent to the public drains. Notices were also issued for mismanagement of hazardous wastes. The matter is being followed up.
- 2.3.5- Huge quantity of oil are managed at Cochin Port which was not quantified till date. CPA has not obtained Board's consent till date. Notice was issued to Cochin Port Authority for obtaining consent.
- 2.3.6- Inspection was conducted at Cochin shipyard and violations were noted regarding the discharge of bilge water to sea, improper storage and management of waste oil, copper slag, pickling wastes etc. Based on the inspection, directions were issued to the unit to take immediate action to treat the entire effluent generated and handle the hazardous wastes as per the Hazardous Waste Management Rules.
- 2.3.7- Environmental compensation was imposed for Ernakulam North Railway station, for not having adequate waste water treatment facility. Temporary facilities has been installed at North Railway station, South Railway station. Redevelopment project is progressing at the railway stations. The action is being followed up.
- 2.3.8- Inspection was conducted at Railway marshalling yard and improper management of garbage was noted. It was also noted that the effluent from the bio tanks of the trains are disposed to a pit from where the waste water is finally discharged to the drain. Drain is ultimately reaching Vembanad Lake. Letter was issued to marshalling yard demanding explanation for not providing adequate waste water treatment facility at the unit.
- 2.3.9- In the case of Diesel loco shed, the remediation work of the oil contaminated area of 2000 sqft has been completed. It was reported by the Railway that 32.875 MT of oil contaminated sludge recovered from the contaminated area was disposed through KEIL.

V2.3.10- At Brahmapuram Kochi, the bio mining of legacy waste is progressing with 300000 tonnes of legacy waste processed and expected to be completed by March 2025.

2.3.11- At Ernakulam, Black soldier plant of 50 TPD by ZIGMA & Black soldier plant of 50 TPD by FABCO are completed and functional. Compressed biogas plant is also under installation by Bharath Petroleum Corporation Limited at Ernakulam.

It is submitted that sincere efforts are being taken in a co-ordinated manner for the conservation of Ashtamudi lake and Vembanad lake and humbly requested that it may kindly be accepted .

Dated this the 11th day of September 2024



SANTHOSH KUMAR. L.T.
PEN 101730
Additional Secretary to Govt.
Environment Department
Government Secretariat
Thiruvananthapuram
Phone : 0471 2518030

NATIONAL WATER QUALITY MONITORING PROGRAMME
(NWMP) 2024

Station Name		THOPPILKADAVU							
Type of Water body		LAKE-ASHTAMUDI							
Completed by		AES							
Agency		Kerala State Pollution Control Board							
		Jan-24	Feb-24	Mar-24	Apr-24	May-24	Jun-24	Jul-24	Aug-24
Sl.No	Determinants	Values	Values	Values	Values	Values	Values	Values	Values
1	Temperature, 0C	26.6	27.5	27.5	29	29	28	27	29
2	Dissolved Oxygen, mg/l	4.2	4.1	4.1	4.1	4	4.33	4.13	2.27
3	pH	7.6	7.7	7.6	7.7	7.6	7.6	7.5	8
4	Conductivity, µmhos/cm	25620	19592	17110	17934	30800	10890	5600	13930
5	BOD, mg/l	3.1	3.4	3.8	3.9	3.1	1.2	2.23	3.1
6	Nitrate-N, mg/l	31	3.5	3.6	3.6	31	2.1	2.3	0.96
7	Turbidity, NTU	1.4	2	2.8	3.1	2.9	BDL	BDL	BDL
8	Phenolphthalein Alkalinity, mg/l	—	—	—	—	—	—	—	—
9	Total Alkalinity, mg/l	36	38	117	121	103	110	98	105
10	Chloride, mg/l	6900	5200	4700	4737	9100	4300	2900	7300
11	COD, mg/l	9.2	11.6	12.1	13.8	9.3	3.7	6.1	8.9
12	TKN, mg/l	NA	NA	NA	NA	NA	NA	NA	NA
13	Ammoniacal-N, mg/l	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
14	Hardness as CaCO ₃ , mg/l	3600	3154	1641	1741	4200	1300	500	1000
15	Calcium as CaCO ₃ , mg/l	1000	2320	184	867	1800	500	320	900
16	Magnesium as CaCO ₃ , mg/l	2600	834	787	874	2400	800	180	100
17	Sulphate, mg/l	195.8	428	437.8	447.8	441.03	145.36	136.36	129.275
18	Calcium (Ca ²⁺), mg/l	400.8	929.86	342.28	347.49	721.44	200.4	128.26	360.72
19	Magnesium (Mg ²⁺), mg/l	631.8	202.66	191.24	212.38	583.2	194.4	43.74	24.3
20	Sodium, mg/l	3635	1845	2441	2571	4839	2303	1507	4503
21	Total Dissolved Solids, mg/l	13990	10810	9810	9810	17074	7450	5050	12578
22	Total Fixed Solids, mg/l	11192	8648	7648	7848	13659	5960	4040	10062.4
23	Total Suspended Solids, mg/l	10684	9687	9587	9598	10546	7546	6941	6815
24	Phosphate, mg/l	0.166	0.4233	0.3417	0.3441	0.5678	0.1462	0.1321	0.2584
25	Boron, mg/l	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
26	Potassium, mg/l	142	128	66	64.3	367	135	136	193
27	Fluoride, mg/l	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
28	Total Coliform, MPN/100 ml	1670	1680	1690	1680	1660	1500	1300	1200
29	Fecal Coliform, MPN/100 ml	570	580	590	580	560	490	390	380
30	Fecal Streptococcus, MPN/100 ml	20	30	40	30	30	30	30	30
31	% SODIUM	67.6	65.5	75.5	75.40	69.30	77.30	82.9	88.7
32	SAR	26.4	22.5	26.2	26.80	32.50	27.80	29.3	61.9

Assistant Scientist

**NATIONAL WATER QUALITY MONITORING PROGRAMME
(NWMP) 2024**

10

Station Name		KSRTC Bus Depot Kollam							
Type of Water body		LAKE-ASHTAMUDI							
Completed by		AES							
Agency		Kerala State Pollution Control Board							
		Jan-24	Feb-24	Mar-24	Apr-24	May-24	Jun-24	Jul-24	Aug-24
Sl.No	Determinants	Values	Values	Values	Values	Values	Values	Values	Values
1	Temperature, 0C	26.1	28.1	28.5	29	28	28	27	28
2	Dissolved Oxygen, mg/l	3.2	4.2	4.3	4.2	4.1	4.4	4.06	2.01
3	pH	7.8	7.6	7.8	7.8	7.9	7.2	6.9	7.5
4	Conductivity, µmhos/cm	28070	24153	12410	13235	37400	9120	5450	10100
5	BOD, mg/l	4.8	3.6	3.6	3.6	2.7	1.1	2.8	3.8
6	Nitrate-N, mg/l	16	1.9	2.3	2.4	2.5	2.3	2.1	1.14
7	Turbidity, NTU	4	BDL	2.6	2.9	2.1	BDL	5.9	BDL
8	Phenolphthalein Alkalinity, mg/l	—	—	—	—	—	—	—	—
9	Total Alkalinity, mg/l	20	18	114	112	89	109	115	117
10	Chloride, mg/l	7810	6042	3507	3748	15300	3890	2680	5200
11	COD, mg/l	14.6	11.8	11.9	11.5	9.1	3.4	7.3	9.3
12	TKN, mg/l	NA	NA	NA	NA	NA	NA	NA	NA
13	Ammoniacal-N, mg/l	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
14	Hardness as CaCO ₃ , mg/l	3800	3352	2100	2237	6000	1600	200	600
15	Calcium as CaCO ₃ , mg/l	1000	2140	1300	1200	2800	500	90	500
16	Magnesium as CaCO ₃ , mg/l	2800	1212	800	1037	3200	1100	110	100
17	Sulphate, mg/l	190.67	439	461.5	478.9	426.075	124.89	123.88	102.015
18	Calcium (Ca ²⁺), mg/l	400.8	857.71	521.04	480.96	1122.24	200.4	36.07	200.4
19	Magnesium (Mg ²⁺), mg/l	680.4	294.52	194.4	251.99	777.6	267.3	26.73	24.3
20	Sodium, mg/l	4115	1569	1972	1974	8600	2006	1810	3210
21	Total Dissolved Solids, mg/l	15750	13256	7256	7256	30900	6780	4880	9001
22	Total Fixed Solids, mg/l	12600	10605	5804.8	5804.8	24720	5424	3904	7200.8
23	Total Suspended Solids, mg/l	11200	11100	10100	10116	11100	7100	5610	5810
24	Phosphate, mg/l	0.1938	0.4437	0.3536	0.3541	0.6154	0.1326	0.1012	0.6069
25	Boron, mg/l	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
26	Potassium, mg/l	154	100	57	54.7	182	117	118	189
27	Fluoride, mg/l	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
28	Total Coliform, MPN/100 ml	1720	1730	1740	1730	1710	1510	1310	1300
29	Fecal Coliform, MPN/100 ml	520	530	540	530	510	480	370	390
30	Fecal Streptococcus, MPN/100 ml	30	40	50	40	20	30	30	30
31	% SODIUM	69.1	68.6	66.4	65.10	73.50	71.40	91.8	89.2
32	SAR	29	26.3	18.7	18.2	48.3	21.8	55.7	57

Assistant Scientist

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KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

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പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



(Translation of Letter No. PCB/HO/GIS/01/2023

Dated 07.08.2023)

From

The Member Secretary

To

The Secretary

Kollam Corporation

Kollam - 691001

Sub: Kerala State Pollution Control Board - Ashtamudi lake, Manichithode -Inspection report

- Ref :
1. Hon’ble NGT order on 22/03/2023 of OA No. 147/2022
 2. Letter PCB/HO/EE-3/NGT/OA No.14/2022/06/2022 on 24.05.2023
 3. Govt. Letter No. M4/46/2022 – health part (1) on 03/05/2023
 4. Minutes of meeting on 26/05/2023

Sir/Madam,

The board has conducted inspection on areas of Ashtamudi, Manichithodu of Kollam Corporation on 12/06/2023 and the result of inspection is tabulated below.

SL. No.	Location	Findings	Action to be taken
1	Kuravanpalam, Manichithodu 1. Pullikkada colony 2. Alakkukadavu colony 3. Santhinagar 4. Shankarnagar 5. Harisreenagar 6. Aradhana nagar	Wastewater from houses were disposed directly into the thodu through pipes	Unauthorized outlets have to be identified and discharge should be prevented
2	Vikas Nagar Street No. 6 (Polayathodu)	Found that waste has been disposed directly into the thodu. Coliform presence of 900 MPN/100ml was found from the water sample.	Waste disposal shall be prevented. Protective fences are to be constructed.
3	Link road parallel to	Wastewater through	Measures are to be taken to

	Ashtamudi lake 1. Infront of KSRTC Bus Stand 2. Below the platform of Boatjetty terminal 3. Infront of Poyilakkada fisheries 4. Nearby Houseboat terminal	drains directly disposed into the lake	prevent such discharge.
4	1. Ashtamudi Lake (KSRTC – Manichithodu stretch) 2. Thopilkadavu	Both biodegradable and non biodegradable waste were seen accumulated in nearby areas and were found floating in the lake	Measures are to be taken to remove waste deposited in the lake and nearby areas.

The Manichithodu stretch from back side of Vimala Hridaya School to Kadappakkada Kollam – Kottarakkara road, has been found covered by slab. Coliform presence is observed in the water sample taken from NTV Nagar near Railway culvert. It is also observed to be polluted by domestic waste. It should be ensured that no untreated wastewater from houses and institutions reach the lake.

Moreover, the details (quantity and disposal methods) of segregated solid waste (both biodegradable & Non bio-degradable) are to be reported. Urgent action shall be taken and report is to be submitted with time bound proposal for short term and long term activities to rectify the above defects.

Yours faithfully,

Sd/-

MEMBER SECRETARY

Encl: As above

Copy to:

**Environmental Engineer
DO, Kollam**

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

DISTRICT OFFICE

ജില്ലാ ഓഫീസ്

USHUS BUILDING, BIG BAZAR, KOLLAM – 691 001

ഉഷസ്സ് ബിൽഡിംഗ്, ബിഗ് ബസാർ, കൊല്ലം - 691 001



No. PCB/KO/GEN/14/2024

Date :09.08.2024

From

The Environmental Engineer

To

District Collector,
Kollam

Sub: - National Green Tribunal, Chennai – O.A 185/2024 Report–reg.

Ref : - 1) Letter No. DCKLM/7604/2024-M10 dated 01.08.2024

Sir,

Attention is invited to above subject and reference. The Hon'ble National Green Tribunal (NGT) has registered a Suo Motu case O.A No. 640 of 2024 based on the news published in 'The Hindu', Chennai Edition dated 24.05.2024 titled "Microplastics found in Ashtamudi Lake". Microplastics are plastic pieces less than 5 millimeters (mm) in length. As a result of careless dumping of single-use plastic waste, large pieces of plastic are broken down into small pieces by biological processes (UV rays, sea tides). It is harmful for soil, water, humans and nature. The study was published in the journal amid growing concern about microplastic pollution in aquatic ecosystems.

A study conducted by the Department of Aquatic Biology and Fisheries and the University of Kerala found the presence of microplastics in fish, shell fish sediments and water in Ashtamudi Lake. The study indicates that the presence of plastic polymers and hazardous heavy metals was detected in the analysis of samples collected in and around the estuary where the backwater meets the sea and the sea and the sea and backwater.

As part of the National Water Quality Monitoring Program (NWMP) samples are collected every month from 5 points in Ashtamudi Lake and 32 physical

and chemical parameters are being tested. Sampling stations are Thopilkadavu, near KSRTC Link Road, Perumon, Kundara Ceramics & Neendakara. A letter dated 31.01.2023 was issued to the Secretary of the Corporation as the parameters were beyond the permissible limits. Based on the water analysis result of previous years, DO, BOD and PH were found to be above the permissible limits, the CPCB directed to take steps to detect sources of pollution and ensure water quality.

As per the recommendation of the Kerala Legislative Assembly Local Fund Accounts Committee, the Board had directed to conduct sanitation survey of Ashtamudi Lake including Kollam Corporation and 12 Panchayaths with the help of Socio Economic Unit Foundation (SEUP) on 03.09.2018, identified a controlling the pollution of Ashtamudi Lake during the period 2020-2022. The survey report has also been forwarded to the Local Self-Government Department. The areas of KSRTC link road and Neendakara are facing the most pollution of backwaters due to disposal of both solid and liquid waste.

In order to identify domestic waste outlets to Manichithodu and regarding solid waste treatment systems, in collaboration with UKF College of Engineering, door-to-door survey was conducted on both sides of the canal and information was collected. The draft report with the action plan is under the consideration of the Environmental Department. Since non-biodegradable solid wastes are thrown away without segregation, the management of non-biodegradable in worse.

As per the judgement of Hon'ble NGT on O.A 185/2024; a letter was issued on 02.07.2024 to the Harbour Engineering Department for providing a report on activities of "Suchitwa Sagaram". A joint inspection was conducted on 29.02.2024 by Member Secretary, Pollution Control Board, Joint Director Local Self-Government Department and Sanitation Expert, Suchitwa Mission to assess the measures taken by Kollam Corporation and concerned Grama Panchayaths to prevent Ashtamudi Lake pollution. During the joint inspection, it was found that the solid waste management systems installed in Kollam Corporation limits are not efficient. The findings are listed below.

Large stretch of heaps of unsegregated solid wastes was seen near Ashramam-link road. The Thumboormuzhi compost plant was not seen functional. Manichithodu passes through the residential area of Shanthi Nagar was seen with floating wastes including plastic bottles and other banned plastic items. The flow was seen obstructed by trees where plastics and other solid wastes were accumulated. It was seen that the outlet of the toilet in the houses of Pullikada colony was directly flushing into Manichithodu without any treatment. Unsorted organic and inorganic wastes were seen lying inside the Wadi Fishing Harbour and Pallithottam road sections and on the sides of the Kollam Canal. The Corporation's waste management and disposal activities of the Corporation were found to be inadequate and the general public had raised complaints in this regard.



Fig 1.1 Heaps of unsegregated solid wastes including plastic, biodegradable and bio medical wastes were found near the Asramam link road where Manichithodu joins the lake.



Fig 1.2 Floating wastes including plastic bottles and other banned plastics seen in Manichithodu passing through Shanthi Nagar .



Fig 1.3 Large stretch of heaps of unsegregated solid wastes in Vadi Fishing Harbour

Based on this, a letter has been given to Corporation Secretary on 06.08.2024.

At present, the Board's laboratories have only facilities for physical, chemical and biological parameters. As testing facilities to find presence of microplastics such as FTIR-ATR, Raman Spectrum and SEM-EDAX are not available in the Board, the Board is approaching the Educational Institutions that have such testing facilities and doing the follow up.

Yours faithfully,

ENVIRONMENTAL ENGINEER



KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

DISTRICT OFFICE

ജില്ലാ ഓഫീസ്

USHUS BUILDING, BIG BAZAR, KOLLAM - 691 001

ഉഷസ്സ് ബിൽഡിംഗ്, ബിഗ് ബസാർ, കൊല്ലം - 691 001



No. PCB/KO/GEN/135/06

Date : 05.08.2024

From

The Environmental Engineer

To

Secretary,
Kollam Corporation

Sub: - Ashtamudi Lake pollution - reg.

Ref : - 1) Letter No. LSGD/PD/27498/2024-SWAG1 dated 27.07.2024 from
Principal Directorate, Local Self-Government Department

2) Authorization No. KSPCB/RO/KLM/AUTH/R1/01/2021 dated 07.12.2021

Sir,


Attention is invited to the above subject matter. A joint inspection was conducted on 29.07.2024 along with the Pollution Control Board Member Secretary, Joint Director of Local Self-Government Department and Sanitation expert Suchitwa Mission to assess the measures taken by Kollam Corporation and the Grama Panchayats concerned to prevent the pollution of Ashtamudi lake. The findings are listed below.

Large stretch of heaps of unsegregated solid wastes was seen near Ashramam-link road. The Thumboormuzhi compost plant was not seen functional. Manichithodu passes through the residential area of Shanthi Nagar was seen with floating wastes including plastic bottles and other banned plastic items. The flow was seen obstructed by trees where plastics and other solid wastes were accumulated. It was seen that the outlet of the toilet in the houses of Pullikada colony was directly flushing into Manichithodu without any treatment. Unsorted organic and inorganic

wastes were seen lying inside the Wadi Fishing Harbour and Pallithottam road sections and on the sides of the Kollam Canal. The Corporation's waste management and disposal activities of the Corporation were found to be inadequate and the general public had raised complaints in this regard.

Authorization of the Board has been obtained by the corporation under the Solid waste management rules 2016 for the disposal of waste generated in the corporation area vide ref (2). During inspection it was found that solid waste collection, segregation and treatment systems installed within the corporation are not efficient. Hence the solid waste management systems should be made efficient immediately and report should be submitted to this office after complying to the Solid waste management rules 2016.

Yours faithfully,



ENVIRONMENTAL ENGINEER

General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151
e-mail: chn.kspcb@gov.in; ms.kspcb@gov.in FAX: 2318152 web: kspcb.kerala.gov.in

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



File No. KSPCB/198/2023-AE-10

Dated: 27-08-2024

From
The Member Secretary

To
The Secretary
Kollam Corporation

28/8
31/8/24

Sub:- Hearing Notice- Action plan in OA 147/2022 -reg

Ref:- 1. Lr No. LSGD/PD/27498/2024-SWAG1 dated 27.07.2024 from ACS LSGD
2. Joint inspection conducted on 29-7-2024 in Kollam Corporation and areas near the Ashtamudi lake

Sir,

Attention is invited to the subject matter. A joint inspection was conducted on 29.7.2024 in Kollam Corporation and areas near the Ashtamudi lake as per ref(1). The following lapse in waste management practices of both liquid and solid waste were observed during the visit.

31.8.24
AE3/A3

1) In **Asramom link road**, dredged material heaps of unsegregated solid wastes including biodegradable waste, plastic, diapers, syringes was found in areas where Manichithodu joins to the lake. Manichithodu was seen covered with plastic wastes.

2) In **Shanthi Nagar**, floating wastes including plastic bottles and other banned plastics were seen in Manichithodu

3) In **Pullikada Colony**, the outlets from toilets of residential area were seen directly discharged to Manichithodu

4) In **Alakkukadavu**, washed water was found directly discharged to Manichithodu, for which facility for waste management are to be provided.

5) Aerobins were not operated

6) In **Five wards in Fishing Harbour area**, large stretch of heaps of unsegregated solid wastes was seen and no facility for solid waste disposal has been provided. Wastewater from areas in five wards were also not treated and the same discharged into the sea through gutter in harbour.

6) In **Pallithottam Road**, the solid wastes was seen disposed along the banks of Kollam thodu (TS Canal). There was no fencing provided along the banks of Kollam thodu for

preventing throwing of wastes from the road.

Please report the details of existing waste management facilities with their status of operation and proposed projects with time line for implementation for rectifying the issues mentioned above.

Yours faithfully,

MEMBER SECRETARY

Copy To:

1. The Chief Environmental Engineer- Regional Office, Trivandrum
2. The Environmental Engineer- District Office Kollam
3. The EE3, Head office

Please conduct a meeting and submit report

Signed by

Sheela A M

Date: 27-08-2024 22:13:43

General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151
 e-mail: chn.kspcb@gov.in; ms.kspcb@gov.in FAX: 2318152 web: kspcb.kerala.gov.in

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്



Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം – 695 004



File No. KSPCB/198/2023-AE-10

Dated: 27-08-2024

From

The Member Secretary

To

The Secretary
 Neendakara Municipality

Sub:- OA 147/2022- Joint inspection conducted on 29-7-2024 in Kollam Corporation and areas near Ashtamudi lake

Ref:- 1. Lr No. LSGD/PD/27498/2024-SWAG1 dated 27.07.2024 from ACS LSGD
 2. Joint inspection conducted on 29-7-2024 in Kollam Corporation and areas near the Ashtamudi lake

Sir,

Attention is invited to the subject matter. A joint inspection was conducted on 29.7.2024 in Kollam Corporation and areas near the Ashtamudi lake as per ref(1). Peeling shed of Matsyafed at Neendakara also visited. Waste from peeling sheds including wastewater in Neendakara areas needs to be properly treated.

Also please furnish a detailed report on all the solid and liquid waste management facilities provided and proposed in the panchayat.

Yours faithfully,

Signed by

Sheela A M

Date: 27-08-2024 22:16:54

MEMBER SECRETARY

Copy to : 1. The CEE, RO Thiruvananthapuram
 2. The EE, DO , Kollam

Office Phone: 0474- 2762117
Office E-mail: kspcbklm@gmail.com
Web site : www.kspcb.kerala.gov.in
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KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

DISTRICT OFFICE

ജില്ലാ ഓഫീസ്

USHUS BUILDING, BIG BAZAR, KOLLAM - 691 001

ഉഷസ്സ് ബിൽഡിംഗ്, ബിഗ് ബസാർ, കൊല്ലം - 691 001



No. PCB/KO/GEN/35/06

Date: 03.09.2024

From

The Environmental Engineer

To

Assistant Engineer
Neendakara Fishing Harbour
Harbour Engineering Department
Neendakara P.O.
Kollam - 691582

Sub: - Inspection conducted at Neendakara fishing harbour on 30.08.2024 – Reg.

Ref : - 1) Judgement dated 28.05.2024 of MA.58/2024 in O.A 147/2022 of the Hon'ble NGT
2) Judgement dated 28.05.2024 of O.A 640/2024 of the Hon'ble NGT

Sir,

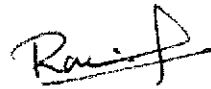
Attention is invited to the above subject and references. During the site inspection conducted on 30.08.24 deficiencies were noticed and the following directions are issued for rectifying them:

- 1) Fishing harbours come under the orange category consent preview of the board. The application shall be submitted along with supporting documents and adequate fees in the Board's online website keralapcbonline.com for obtaining the 'Integrated Consent to Operate'.
- 2) Sewage treatment plant of adequate capacity shall be provided for functioning of the unit.
- 3) Biogas /Composting system shall be provided for scientific treatment of bio-degradable waste from the harbour.

- 4) Unsegregated bio and non-biodegradable waste were seen at the harbour premises. Bio-degradable and non-biodegradable waste shall be segregated and disposed separately.
- 5) Harbour and surroundings should be kept clean.

It is hereby informed that report should be submitted to this office within 30 days after complying with the instructions.

Yours faithfully,



ENVIRONMENTAL ENGINEER

Office Phone: 0474- 2762117
Office E-mail: kspcbklm@gmail.com
Web site : www.kspcb.kerala.gov.in
Help Desk : 0474- 2950617
Help Desk email : kspcbkollam.hd@gmail.com



KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

DISTRICT OFFICE

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No. PCB/KO/GEN/35/06

Date: 03.09.2024

From

The Environmental Engineer

To

Assistant Executive Engineer
Sakthikulangara Fishing Harbour
Harbour Engineering Department
Sakthikulangara P.O.
Kollam - 691581

Sub: - Inspection conducted at Sakthikulangara fishing harbour on 30.08.2024 – Reg.

Ref : - 1) Judgement dated 28.05.2024 of MA.58/2024 in O.A 147/2022 of the Hon'ble NGT
2) Judgement dated 28.05.2024 of O.A 640/2024 of the Hon'ble NGT

Sir,

Attention is invited to the above subject and references. During the site inspection conducted on 30.08.24 deficiencies were noticed and the following directions are issued for rectifying them:

- 1) Fishing harbours come under the orange category consent preview of the board. The application shall be submitted along with supporting documents and adequate fees in the Board's online website keralapcbonline.com for obtaining the 'Integrated Consent to Operate'.
- 2) Sewage treatment plant of adequate capacity shall be provided for functioning of the unit.
- 3) Biogas /Composting system shall be provided for scientific treatment of bio-degradable waste from the harbour.

- 4) Unsegregated bio and non-biodegradable waste were seen at the harbour premises. Bio-degradable and non-biodegradable waste shall be segregated and disposed separately.
- 5) Harbour and surroundings should be kept clean.

It is hereby informed that report should be submitted to this office within 30 days after complying with the instructions.

Yours faithfully,



ENVIRONMENTAL ENGINEER

MINUTES OF MEETING (VC)

AGENDA: REVIEW OF ACTION PLAN ON OA 147/2022 OF HON'BLE NGT REGARDING POLLUTION OF ASHTAMUDI LAKE.

DATE: 04/09/24

Officials

Sl No	Name		Designation
1	Smt. Vinaya K.S	-	Chief Environmental Engineer, KSPCB, RO, Thiruvananthapuram
2	Smt. Sreetha A.M	-	Assistant Environmental Engineer, KSPCB, RO, Thiruvananthapuram
3	Smt. Rachel Thomas	-	Environmental Engineer, KSPCB, DO, Kollam
4	Sri. Rajesh Unnithan	-	Executive Engineer, Projects division, KWA, Kollam
5	Sri. Narayanan M.C	-	Assistant Executive Engineer, Projects division, KWA, Kollam
6	Sri. Anoop CA	-	Assistant Engineer, Projects division, KWA, Kollam
7	Sri. A.S Pramod	-	Clean City Manager, Kollam Corporation.
8	Smt. Aswathy V.S	-	Urban Infrastructure Cum Water Expert, Kollam Corporation
9	Sri. Maryson Michael	-	Secretary, Neendakara Gramapanchayath
10	Sri. Mohamed Zachariya A	-	Assitant Engineer, KSPCB, RO, Thiruvananthapuram

The meeting began at 11.00am. Smt. Vinaya KS, CEE, RO, TVM welcomed all officials to the meeting and briefed about the purpose of the meeting. CEE also enquired about the status of the 12 MLD STP being constructed at Kureppuzha.

Sri.Narayanan, AEE, KWA informed that the civil work of the STP is completed and installation of electro mechanical machinaries is being

carried out which is also nearing completion. AEE added that there is an issue with the commissioning of STP as sewerage network is not done and hence operation of the plant in the nearby future is under consideration.

EE, KSPCB, DO, Kollam enquired about the feasibility of Septage tankers being used in the absence of network. AEE, KWA replied that they had also checked about the possibility of tankers and conducted a study also. But since it is a 12 MLD STP at least 200 tankers/day will be necessary for the efficient operation of the STP which is difficult through the roads connecting to STP and there will be a huge public outrage. AEE, KWA also added that in the above context, they are planning for a 50 KLD FSTP, by making use of Septage Tankers at the same site. Some of the treatment units of the STP/machinery can also be used for this Fecal Sludge Treatment process which was already envisaged in the STP proposal.

Smt. Aswathy VS, Urban Infrastructure Cum Water Expert, Kollam Corporation added that the tender was floated for sewerage network and was not successful and later the revised tender amount was not approved by government. The corporation had also checked the feasibility of using septage tankers and entrusted the study to outside agencies like WASH institute. The study report suggested that approximate 380 tankers per day are necessary for the operation of STP with septage which was found not feasible. In light of this the Corporation move forward with the 50KLD FSTP plant at the same site and the tender was floated and opened on 03/09/24 with 3 bidders. The plan is to use some components of the already constructed STP and finish the remaining construction work within 4-5 months. The project components of the Sewer network for the 12 MLD STP is transferred from Amrut 1.0 scheme to Amrut 2.0 and the AS approval is pending.

CEE, KSPCB asked about the project commissioning. Sri. Rajesh Unnithan, EE, KWA replied that the project duration is 4 months, the tender has been opened yesterday and the eligible bidder will be selected and the plant is expected to be commissioned by January 2025. CEE, KSPCB informed a detailed report shall be submitted to EE, DO, Kollam. EE, DO, Kollam added that the details should also clarify the issue with the 12 MLD STP .

Sri. Pramod A.S, Health Officer, Kollam Corporation reported the status of activities mentioned in the letter no: KSPCB/198/2023-AE-10 dtd 27/08/24 issued from HO, KSPCB. Health officer informed that regarding the Harbour area, 2 type of action plans are prepared. CKCL was awarded the work to remove about 400m³ of existing waste which is being delayed due to monsoon. For preventing further dumping of waste, 6 thumpoormozhi units are installed and had started working. Two agencies are identified for 4 wards of coastal areas for door to door collection of biodegradable wastes.

About 8000 Household having a population of 30000 are residing in the coastal areas of Kollam Corporation. As of now the HKS is covering only 20% of the Households. Issues identified is the reluctance of people to remit collection fees of HKS. To address this problem, Corporation has now decided to bear the collection fees and to deploy more HKS members thereby achieving 80-90% collection status by next month.

As per the DPR, the segregation and transportation of waste from existing dumpyards are the responsibility of CKCL which is getting delayed due to monsoon resulting in heaps of unsegregated wastes at certain areas. Once the existing waste is removed, additional measures for addressing waste dumping such as fencing, sign boards, AI camera's with warning are under consideration. Two sheds of approximately 20000 sq. Ft. at the biomining site, Kureppuzha is proposed for RRF. EOI of a 15m³ BG plant is also in progress.

Maryson Michael, Secretary, Neendakara GP, informed that HKS is appointed in all wards. Almost 80% of plastic waste collection has been achieved. EE, DO, Kollam enquired about the possibility of a Common ETP for peeling sheds and other fish processing units and a dismantling unit for end of life boats. Secretary replied that Suchitwa Mission has visited the area and the feasibility study is taking place and the feasibility of a dismantling unit under GP can be looked into.

CEE, RO informed all officials to submit a detailed report on the points discussed. EE, DO, Kollam shall consolidate the report and submit to HO with a copy to RO. The meeting ended at 12.00pm.


CHIEF ENVIRONMENTAL ENGINEER



LSGI Name	Lifting Date	Lifting Time	Item Type	Quantity
KERALA STATE COSTAL AREA DEVELOPMENT CORPORATION	06-06-2024	11 TO 2	Rejects	20350
KERALA STATE COSTAL AREA DEVELOPMENT CORPORATION	06-06-2024	2 TO 12	Rejects	19910
KERALA STATE COSTAL AREA DEVELOPMENT CORPORATION	11-06-2024	10 TO 2	Rejects	18810
KERALA STATE COSTAL AREA DEVELOPMENT CORPORATION	11-06-2024	3 TO 5	Rejects	20210
KERALA STATE COASTAL AREA DEVELOPMENT CORPORATION	12-08-2024	10 TO 8	Rejects	22730
KERALA STATE COASTAL AREA DEVELOPMENT CORPORATION	12-08-2024	10 TO 8	Rejects	21840

TOTAL 123850

ജൂൺ ഓഗസ്റ്റ് മാസങ്ങളിലാണ് ആദ്യമായി അവിടെ നിന്നും മാലിന്യങ്ങൾ നീക്കം ചെയ്തത് . TIFFOT PVT LTD എന്ന ഏജൻസി ആണ് മാലിന്യങ്ങൾ കൊണ്ട് പോയത്. ശേഖരിച്ച എല്ലാ മാലിന്യങ്ങളും സിമന്റ് ഫാക്ടറിയിലേക്ക് കൊണ്ട് പോയിട്ടുണ്ട്.

TRANSLATION ENGLISH:

LSGI Name	Lifting Date	Lifting Time	Item Type	Quantity
KERALA STATE COSTAL AREA DEVELOPMENT CORPORATION	06-06-2024	11 TO 2	Rejects	20350
KERALA STATE COSTAL AREA DEVELOPMENT CORPORATION	06-06-2024	2 TO 12	Rejects	19910
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KERALA STATE COSTAL AREA DEVELOPMENT CORPORATION	11-06-2024	3 TO 5	Rejects	20210
KERALA STATE COASTAL AREA DEVELOPMENT CORPORATION	12-08-2024	10 TO 8	Rejects	22730
KERALA STATE COASTAL AREA DEVELOPMENT CORPORATION	12-08-2024	10 TO 8	Rejects	21840
TOTAL				123850

Waste was removed from the area in the months of June and August. TIFFOT PVT LTD was the agency which has collected the waste. All collected waste has been transported to cement factory



General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151
e-mail: chn.kspcb@gov.in; ms.kspcb@gov.in FAX: 2318152 web: kspcb.kerala.gov.in

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



File No.KSPCB/198/2023-AE-10

Dated: 05-09-2024

From
The Member Secretary

MOST URGENT-NGT CASE

To
The Managing Director
Kerala Water Authority

Sub:- OA 147/2022- CSTEP at Kureepuzha,Kollam-reg

Ref:- Order of Hon'ble NGT dated 28.05.2024 in MA 58/2024 in OA 147/2022

Sir,

Kind attention is invited to the subject matter. Vide order in ref. the Hon'ble NGT has expressed concern on the grievance raised by the petitioner regarding failure of statutory and administrative authority in the state to take remedial action for the conservation of Astamudi and Vembanadu Kol wetlands on account of discharge from the drains, dumping of pharmaceutical, domestic, plastic, slaughter house waste and various other innumerable wastes in to these water bodies. The next hearing in the case is scheduled on 13.09.2024.

It is noticed that works related with 12 MLD CSTEP at Kureepuzha, Kollam is almost complete, but sewer connections are not provided. It is understood that some portion of sewerlines was laid under KSUDP. It is also noted that septage reception facility was also provided in the 12MLD CSTEP and is reported to be not operated due to lack of dilution water but the tanks are almost filled with water. Since, the construction of CSTEP was part of action plan in OA 147/2022. Please bestow your personal attention in for the operation of the plant urgently for avoiding unauthorised disposal of septage into water bodies & report the present status and timeline for functioning of CSTEP & laying of sewer networks for reporting to Hon'ble NGT.

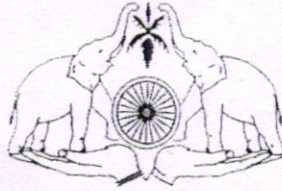
Yours faithfully,

Signed by
Sheela A M

Date: 05-09-2024 16:43:30

MEMBER SECRETARY

o/c



നീണ്ടകര ഗ്രാമപഞ്ചായത്ത് കാര്യാലയം
(AN ISO 9001:2015 CERTIFIED OFFICE)

നീണ്ടകര പി ഓ, കൊല്ലം. പിൻ- 691582

ഫോൺ: 04762680331 ഇമെയിൽ: secneendakara@gmail.com

നമ്പർ: എൻ6- 230/24

തീയതി:31/8/2024

പ്രേഷിതൻ:

സെക്രട്ടറി

നീണ്ടകര ഗ്രാമപഞ്ചായത്ത്

സ്വീകർത്താവ്:

മെമ്പർ സെക്രട്ടറി

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

വിഷയം : അഷ്ടമുടി കായൽ മലിനീകരണം -റിപ്പോർട്ട് സമർപ്പിക്കുന്നത് സംബന്ധിച്ച്.

സൂചന : KSPCB/198/2023-AE-10 നമ്പർ കത്ത്.

നീണ്ടകര ഗ്രാമപഞ്ചായത്തിൽ എല്ലാ വാർഡിലും പ്ലാസ്റ്റിക് കളക്ട് ചെയ്യുന്നതിനായി ഹരിതകർമ്മസേന കാര്യക്ഷമമായി പ്രവർത്തിച്ച് വരുന്നുണ്ട്.80 ശതമാനം യൂസർഫീ കളക്ഷനും നൂറ് ശതമാനം കവറേജും നീണ്ടകര ഗ്രാമപഞ്ചായത്തിൽ ഉണ്ട്. വേസ്റ്റ് വാട്ടർ ഒഴുക്കുന്ന പീലിംഗ് ഷെഡ്ഡുകൾക്ക് വേസ്റ്റ് വാട്ടർ ട്രീറ്റ്മെന്റ് പ്ലാന്റ് സ്ഥാപിക്കണം എന്ന് നോട്ടീസ് നൽകിയിട്ടുണ്ട്.അഷ്ടമുടി കായൽ മലിനമാക്കുന്നതിനെതിരെ പഞ്ചായത്ത് നോട്ടീസ് നൽകുകയും 15000 രൂപ പിഴ ഈടാക്കുകയും ചെയ്തിട്ടുണ്ട്. പഞ്ചായത്ത് അഷ്ടമുടി കായൽ സംരക്ഷണം സെപ്റ്റിക് ടാങ്ക് സ്ഥാപിക്കൽ,ബയോഡൈജസ്റ്റർ വിതരണം , പോർട്ടബിൾ ബയോ കമ്പോസ്റ്റർ ബിൻ , തുമ്പൂർ മുഴി സ്ഥാപിക്കൽ ,കളക്റ്റേഴ്സ് അറ്റ് സ്കൂൾ എന്നീ പ്രോജക്റ്റുകൾ ഏറ്റെടുത്തിട്ടുണ്ട്.തുമ്പൂർ മുഴി , ക്യാമറ സ്ഥാപിക്കൽ തുടങ്ങിയ പ്രോജക്ടുകൾ തുടർന്നും ഏറ്റെടുക്കുന്നതാണ്.ശുചിത്വ മിഷൻ പ്രതിനിധികൾ നീണ്ടകര ഗ്രാമപഞ്ചായത്തിലെ അഷ്ടമുടി കായൽ തീരങ്ങൾ സന്ദർശിക്കുകയും പീലിംഗ് ഷെഡ്ഡുകൾക്ക് പൊതുവായി STP പ്രോജക്ട് ഏറ്റെടുക്കുന്നതിനായി ഫണ്ട് അനുവദിക്കാം എന്ന് അറിയിച്ചതിനാൽ ആയത് സംബന്ധിച്ച് പഞ്ചായത്ത് പ്രൊപ്പോസൽ സമർപ്പിക്കുന്നതാണ്.



വിശ്വസ്തതയോടെ,

Secretary
Neendakara Grama Panchayat
Neendakara P.O., Kollam- 691 582
Kerala, India. Mob. 9496041801

ENGLISH TRANSLATION

LrNo : N6- 230/24

Dated 31/08/2024

From,

The Secretary

Neendakara Grama Panchayath

To,

The Member Secretary

Kerala State Pollution Control Board

Subject: Submission of report on pollution of Ashtamudi Lake- reg

Reference: Letter No. KSPCR/198/2023-AE-10

In Neendakara Grama Panchayath, Haritha karmasena is working efficiently to collect plastic from every ward. The collection process is with 80 percent user fees and provides 100 percent coverage. The Panchayat has issued notice for the construction of waste water treatment facilities for peeling sheds that discharge waste water. The Panchayat has also issued notice to prevent pollution of Ashtamudi backwaters and levied a penalty of Rs.15,000/-. The Panchayat is actively involved in projects aimed at conserving the Ashtamudi backwater, including the installation of septic tanks, biodigesters, portable bio compost bins, and Thumburmoozhi, Collectors at schools .Projects such as Thumpurmoozhi and camera installation will continue to be taken up by the Panchayath. The representatives of the Suchithwa Mission visited the banks of the Ashtamudi backwaters in Neendakara Grama Panchayath and informed that funds can be allocated for the setting up of a common STP project for various peeling sheds. The Panchayat will submit a proposal regarding this.

Yours faithfully

Sd/-

Secretary

**Present status of solid and liquid facilities provided by local bodies surrounding
Asthampadi lake**

Annexure 34

Sl No.	Local Body	No. of household/ Establishment in the catchment	Biodegradable waste disposal facility	Wastewater discharge identified	Action taken
1	Kollam Corporation	3500 households, 200 establishments	Aerobic compost unit-3	Notice issued to 76 households and 40 establishments to stop discharge to lake. Following this, 74 households and 30 establishments voluntarily closed their outlets	Biodigesters installed in 100 households on the lakeside replace leach pits with septic tanks.
2	Chavara Panchayath	122 households	Bio-bins issued to house holds	Notice issued to various households to stop discharge to lake	a) Backwater cleaning campaign was conducted by the members of the Panchayath, Kudumbasree, CDS, Harithakarmasena& others. b) Monthly monitoring & fine imposing for dumping of waste into the lake. c) projects for Ramsar site conservation
3	East Kallada Panchayath	15-households, 270-establishments	Bio-bin, Bokashi bucket, Composting pit	Nil	Monitoring dumping of waste into the lake
4	Kundara Panchayath	18-households, 2-establishments	Bio-bin, Thumboormozhi	Nil	
5	Munroethuruth Panchayath		Bio-bin, Thumboormozhi	Inspected 54 houses and notice issued to households to stop discharge to lake	a)Fine imposed for discharging of toilet waste and dumping of waste into lake. b) 206 bio toilets installed

6	Neendakara Panchayath	4370 households, 20 establishments	Biodigester, Bio-bin, Thumboormozhi	Notice issued to Peeling sheds to provide treatment facility	Projects to provide septic tank, biodigester, portable bio composter, thumboormozhi is in progress. Proposed action plan for installation of waste water treatment plan on the banks of lake using Suchitwa mission fund. Initiated action plan for Ashtamudi Lake conservation.
7	Panayam Panchayath	8632 households, 377 Establishments	Biodigester, Bio-bin, Thumboormozhi	notice issued to 14 households	a) Biodigester and soak pit systems provided b) Projects implemented for conservation of lake
8	Perayam Panchayath		Bokashi Bucket, Biodigester, Bio bin		Implemented various projects like ODF Plus, Nirmalatheeram, etc... for the conservation of lake and surroundings
9	Perinadu Panchayath	90 Households	3000 Bokashi buckets, biobins	notices issued to the house holds to stop discharge to lake and closed down	Septic tanks provided to 3households
10	Thekkumbhagam Panchayath		Thumboormozhi at Nadakavu market, 68 Bokashi buckets, 224 Biobins issued to the households	14 inspections conducted and 57 notices issued to the house holds to stop discharge to lake	a) Septic tanks provided to 220 households b) Implemented "JeevanauAsthmudiJeevikanamAsthmudi" project c) Implemented mangroves protection project
11	Thevalakkara Panchayath	166 households	Biocomposter bins	notices issued to the house holds to stop discharge to lake	a) Prefabricated synthetic septic tank provided for 55 households b) Projects implemented for Asthamudilake conservation c) Monitoring & fine imposing for dumping of waste into the lake.

12	Thrikkaruva Panchayath	No establishments	Bokashi buckets, Biobins issued to the households		<p>a) Bins provided for disposal of Bio/Non-biodegradable waste</p> <p>b) Notice issued to all establishments in the area to provide separate bins for disposal of Bio/Non-biodegradable waste</p> <p>c) Conducted awareness classes to public</p>
13	West Kallada Panchayath	18 households	Household composting pits	Nil	<p>a) Synthetic septic tank provided to households</p> <p>b) Implemented "Ashtamudikayalsamrakshanam-kandalazhaku" project</p>

Annexure 12

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairperson: 2318150 Member Secretary: 2318151
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KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



15/03/2024

KSPCB/322/2022-EE- 3

MOST URGENT NGT

From

Member Secretary

To

1. The Managing Director
Kerala Water Authority
2. The Secretary
Kochi Corporation

Sub:- Illegal discharge of septage in to the waterbodies in Kochi-reg

- Ref:-
1. Complaint from Sri. John Daniel received through Environment Department
 2. Order of the Hon'ble NGT(SZ) dated 09/02/2024 in OA No.45/2024
 3. Action taken report in OA 147/2022 dated 18/08/2023 by Kochi Corporation
 4. Action taken report by KWA dated 16.02.2024 on the minutes of the Chief Secretary's Review Meeting on 27/12/23

Sir,

Attention is invited to the subject matter. Illegal disposal of septage is reported vide ref.(1) in Periyar river. Similar incidents were reported in medias regarding illegal disposal of septage/sewage in waterbodies in Kochi namely Thevara, Vyttila, Brahmapuram etc. The Hon'ble NGT has registered Suo Motu case (ref 2) based on newspaper report regarding waste dumping in areas including Kadambayar.

In Kochi, the following CSTP/FSTPs are reported as existing vide ref(3)

- 1) 5 MLD STP at Elamkulam with Co-treatment facility
- 2) 0.1 MLD FSTP at Wellington Island
- 3) 0.1 MLD FSTP at Brahmapuram
- 4) 0.9 MLD STP owned by GCDA, Marine drive Kochi
- 5) 0.7 MLD STP owned by GCDA, International Stadium Kaloor

Vide ref(4), KWA has reported that co-treatment at Elamkulam STP has been stopped temporarily due to choking. Urgent action is required to fully utilise the treatment facility at Elamkulam plant and please report the progress urgently.

Urgent necessary action shall be taken to ensure continuous proper functioning of all existing FSTP/CSTPs under your jurisdiction and to avoid illegal disposal to water bodies, which result in severe water contamination. Kochi Corporation is requested to take stringent action to ensure monitoring of agencies collecting septage waste from establishments to avoid illegal disposal. Enforcement squad may be asked to make surprise inspection of the area periodically. Action taken report & time bound proposal to avoid such incidents in future shall be submitted urgently.

Yours faithfully,

MEMBER SECRETARY

- Copy to:
1. The CEE, RO Ernakulam - for necessary follow up
 2. The EE ,DO Ernakulam-1/2/Esc Eloor - for necessary follow up